

**Government of Jammu and Kashmir**  
**Animal/Sheep Husbandry & Fisheries Department**  
**Civil Secretariat, Jammu**

**Notification,**  
**Jammu, the 23<sup>rd</sup> July, 2020**

S.O.-236 In exercise of powers conferred by section 45 of the Indian Veterinary Council Act, 1984 and in supersession of all notifications on the subject, the Government hereby constitutes the Registration Tribunal consisting of the following for the purpose of preparing the first State Veterinary Register; namely:-

1.	Mrs. Vivek Sharma, Director Animal Husbandry Jammu	Registrar
2.	Dr. V.K. Chowdhary, I/c Deputy Director, DIL Kartholi Sheep Husbandry Jammu	Member
3.	Dr. Qazi Mudasir, VAS, CVH Srinagar, Animal Husbandry Kashmir	Member
4.	Dr. Imran Nazir, Tech. Officer to Director, Sheep Husbandry Kashmir	Member

The Registrar shall act as Secretary of the Tribunal.

**By order of the Government of Jammu and Kashmir**

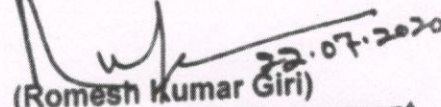
Sd/-  
(Navin K. Choudhary), IAS  
Principal Secretary to the Government  
Animal/Sheep Husbandry & Fisheries Department

No. ASH/Coord/261/85-III

Dated: - 23.07.2020

Copy to the:-

1. Joint Secretary (J&K), Ministry of Home Affairs, Govt. of India, New Delhi.
2. Secretary to Government, Department of Law, Justice and Parliamentary Affairs. (w.6 s.c).
3. Director, Animal Husbandry, Jammu / Kashmir.
4. Director, Sheep Husbandry, Jammu / Kashmir
5. Director, Archives, Archaeology & Museums J&K.
6. Special Assistant to Advisor (B) for information.
7. Pvt. Secretary to Principal Secretary to Government, Animal / Sheep Husbandry & Fisheries Deptt. for information of the Principal Secretary.
8. Incharge website, Animal/Sheep Husbandry Department.
9. Stock file.

  
(Romesh Kumar Giri)  
Under Secretary to the Government  
Animal/Sheep Husbandry Department